

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1131/2019 in CP (IB) No. 157/7/HDB/2018
NAME OF THE COMPANY	Reliance Cellulose Products Ltd
NAME OF THE PETITIONER(S)	3F Industries Ltd
NAME OF THE RESPONDENT(S)	Reliance Cellulose Products Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared through videoconference.

Learned counsel for respondent appeared through videoconference.

IA NO.1131/2019, is filed by learned counsel for operational creditor to bring certain additional documents by way of pleadings, they are taken on record. Hence IA no.1131/2019 stands disposed of

We direct the corporate debtor to file counter as far as these documents are concerned.

Matter stands adjourned for hearing on 11.08.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)